

Third National Lok Adalat Held On 08.07.2017 (UPTO 06-07-2017)

Bench No.	Court No.	Name of Hon'ble Judge	Type of Cases	No. of cases
1	3 ✓	Hon'ble Mr. Justice G.K. Vyas	CMA (Oriental Insurance Co. Cases)	202
		Shri Vineet Jain (Member)	CMA (Matrimonial Cases)	35
				237
2	4 ✓	Hon'ble Mr. Justice S.R. Lodha	CMA (National Insurance co. Cases)	251
		Shri Manoj Bhandari (Member)	CW Cases	75
				326
3	7 ✓	Hon'ble Mr. Justice P.K. Lohra	CMA (MACT without Insurance Co. Cases)	48
		Shri Narpat Singh Charan (Member)	CMA (MACT Other Insurance Co. Cases)	140
			CW Cases	68
			256	
4	9 ✓	Hon'ble Mr. Justice Arun Bhansali	CMA (United India Insurance Co. Cases)	260
		Shri Nitin Trivedi (Member)	CMA (RSRTC)	28
				288
5	10 ✓	Hon'ble Mr. Justice P.S. Bhati	CMA (New India Insurance Co. Cases)	298
		Shri Akhilesh Rajpurohit (Member)		298
6	13 ✓	Hon'ble Mr. Justice Manoj Kumar Garg	CrI. Rev. Pet. Cases	181
		Shri Harish Purohit (Member)	CMA (Workmen compensation Cases)	38
				219
7	14 ✓	Hon'ble Dr. Justice Virendra Kumar Mathur	CFA Cases	196
		Shri Rajiv Purohit (Member)	CMA (RSRTC)	28
			CMA (REVENUE)	8
			232	
			Total Cases	1856